

(a) whether the Oil and Natural Gas Commission has decided to resort to financial restructuring to meet the requirements for borrowing capital for future operations; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). Government has decided to convert ONGC into a Public Limited Company. This would impart to the organisation, amongst other things, greater flexibility in raising resources from the capital market and easier structural adjustments in response to needs.

Security at Parking Lots in delhi

6499. SHRI GURUDAS KAMAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether adequate security arrangements at the parking lots in the sensitive areas of Delhi have been made by the Government;

(b) if not, the reasons therefor; and

(c) the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) Yes, Sir.

(b) Does not arise.

(c) the following steps have been taken:-

(i) Assistant Commissioners of Police/ S.H.O. have been asked to check parking lots from security point of view during their routine checking.

(ii) Necessary watch is being maintained at the parking places in busy markets

and business complexes by Beat Constables and Division Officers.

(iii) the owners of authorised parking lots have also been asked to make adequate security arrangements.

(iv) Special patrolling by the police has been intensified.

Eliza Kit

6500. SHRI GEORGE FERNANDES: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned 'AIDS equipment gather cobwebs for want of an Elisa Kit' in the "Indian Express" dated March 1, 1993;

(b) if so, the reaction of the Government thereto; and

(c) the steps taken by the Government to make the equipment operational at the earliest?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c). The Doon Hospital collected USAID equipments on 20th August, 1992. However the testing kits were collected by them only on 17th March, 1993 even though these were available with the Government. The delay was entirely on the part of the hospital authorities. This position has been made clear to the hospital authorities and the State Government.

National Malaria Eradication Programme

6501. SHRI RAM VILAS PASWAN: SHRI VIJAY NAVAL PATIL: DR KURUPASINDHU BHOI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have reviewed the National Malaria Eradication Programme;

(b) if so, the state where the programme has not been successful;

(c) the major causes identified for the unsatisfactory performance of this programme;

(d) the percentage increase in the allocations for the implementation of this programme during 1992-93 over the previous year, nad

(e) the remedial measures taken for the effective implementation of this programme?

THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) Gujarat, Madhya Pradesh, Maharashtra, Orissa and the North Eastern States have continuously reported high incidence of malaria.

(c) Vector developing resistance to insecticides and parasite resistance to medicines in certain areas, increasing urbanisation and industrialisation, inadequate health infrastructure etc. are the major causes.

(d) Seven per cent.

(e) For effective implementation of the programme, malariagenic stratification with revised strategy consisting of prompt case detection and treatment with appropriate anti-malarial drugs and use of new bio-technologies for vector control are planned.

[Translation]

Family welfare Centres

6502. SHRINITISH KUMAR:
DR. CHINTA MOHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Government may wind up family welfare centres" appearing in the 'Pioneer' dated December 17, 1992;

(b) whether the Government have been forced to take the decision to close down several family welfare centres in the country due to non-availability of sufficient amount of funds as per the requirements,

(c) the factual position in this regard;

(d) whether the Union Government have not been able to provide financial assistance to the State Governments under the family welfare head as per their requirements during the last two years;

(e) if so, the reasons therefor; and

(f) the total amount earmarked for the Family Welfare programme during the Eighth Five Year Plan?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c). No, Sir.

(d) and (e). Due to budgetary constraints, there has been some shortfall.

(f) The allocation for the Family Welfare Programme during the VIII Five Year Plan is Rs. 6500 crores.

[English]

Pesticide Residue in Milk and Milk Products

6503. SHRI GURUDAS KAMAT: Will the